

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 116  
CP(IB) 223 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Narayan Steel

V/s

Sangani Infrastructure India Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor :

For the Corporate Debtor :

**ORDER**

No one appeared for the Operational Creditor as well as the Corporate Debtor.

Corporate Debtor is already Ex-parte.

We direct Operational Creditor to file written submissions (not more than three pages) and upload pleadings/documents on E-portal within a week.

Matter stands adjourned to 04.10.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Sweta

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)